High Court, out of which 16025 cases were pending in the principal seat at Guwahati, 92 in Kohima circuit bench, 376 in Shillong circuit bench, 2474 in Imphal circuit bench and 3570 in Agartala circuit bench. The district-wise pendency is not being furnished by the High Courts.

(b) At present, Circuit Benches of the Gauhati High Court sit in Agartala, Kohima, Imphal and Shillong Information about the dates from which they were established is being ascertained and will be laid on the Table of the House.

(c) and (d) No, Sir. No such proposal has been received from the State Government.

Bank Fraud in Agricultural Loan Cases in S.B.I. Indore Branch, Karhal

3469. SHRI RAM NARESH YADAV: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware of the fact that there had been several cases of bogus agricultural loans in the State Bank of Indore branch, Karhal (Morena district) in Madhya Pradesh during the last three years; if so, the details thereof;

(b) whether Government have conducted any inquiry into the matter; and

(c) if so, what is the number of eases of corruption which have come to light till date and the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AF-FAIRS IN THE MINISTRY OF FIN-ANCE (SHRI EDUARDO FALEIRO): (a) and (b) State Bank of Indore has reported that it had received complaints about corrupt practices allegedly indulged in by the Branch Manager of its Karhal (District Morena) Branch. These investigated complaints were reportedly by the Bank, The CBI had also registered a case against the concerned Branch Manager and others After investigation, the CBI has filed a chargesheet in the Court of Special Judge, Indore on 23.2.89 against the Branch Manager and two others. The CBI has also recommended regular departmental action for minor penalty against another Manager of the Karhal Branch.

(c) State Bank of Indore has reported that the CBI investigation report had revealed 3 cases of corruption *i.e.* criminal conspiracy by the Branch Manager with three borrowers to cheat the Karhal branch of the Bank to the tune of Rs. -51,000/-

Enquiry against the State Bank of Indore Branch in Indore

3470. SHRI RAM NARESH YADAV: Will the Minister of FINANCE be pleased to state;

(a) whether Government's attention has been drawn to a news-item under the caption "Bank-Khate se Tis Hazar Nikal Liye" which appeared in the daily Nai Duniya, dated the 4th January, 1989 published from Bhopal regarding "State Bank of Indore" Branch Yeshwant Road, Indoe (MP); and

(b) if so, what are the details of the inquiry being conducted and action being taken in this case by the Bank, if no action is being taken, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AF-FAIRS IN THE MINISTRY OF FIN-ANCE (SHRI EDUARDO FALEIRO): (a) Government has seen the news-item.

(b) State Bank of Indore has reported that a case of fraudulent withdrawals, involving an amount of Rs. 30,000/-, by some unknown outside person in a Savings Bank Account maintained with its Prince Yeshwant Road Branch, Indore, took place in December, 1988. The Bank has lodged an FIR with the local Police. The Bank has also called for explanations of the erring staff members.